

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.11- IA/1052(AHM)2024  
in  
C.P.(IB)/11(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Sunil Surendra Kakkad

.....Respondent

**Order delivered on: 16/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Helly Parikh, Adv. for Mr. Mohit Gupta, Adv.

For the Respondent :

**ORDER**

**IA/1052(AHM)2024**

Learned Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 20.08.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**